NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sarcith baby For Rajateachy V.K.

Coursel For Petitioner. B. Gorbon

Coursel for the 2nd 1. hutting

Assported

coursel for R3 to R6

ORDER

Counsel for Petitioner present. Counsel for R3 to R6 present. Counsel for R2 present.

Put up with TCP/141/16 on 05.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)